

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: CETHAR LIMITED Date of Commencement of Liquidation: 25-04-2018; List of Stakeholders as on Date: 31-05-2018; Name of IP: Mr. Venkataramanarao Nagarajan; Process Number: 1; Last 5 digit of registration number: 10107

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		3978500		3978500				NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	12	15562484823	12	15562484823				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	1672	1300095043	1672	1300095043				Annexure 6
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	321	3514701316	321	3514701316				Annexure 9
Total		2005	20381259682	2005	20381259682				